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(PART-I, SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 14 /2009-2014
NEW DELHI, DATED THE 13th October, 2009.

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and Paragraph 1.1 of the Handbook of Procedures (Vol.I), the Director General of Foreign Trade hereby makes the following additions/amendments in the Schedule of DEPB Rates (as amended from time to time) with immediate effect:

1. Product Group: Engineering (Product Code:61)

New DEPB rate for the following product shall be added after Sl. No. 611 of Product Group “ Engineering Products” (Product Code: 61):-

DEPB Sl. No.	Description	DEPB rate	Value cap
612	Agricultural Tractor in CKD/SKD/CBU/SKID condition	4	---

2. Product Group: Chemicals (Product Code:62)

The following DEPB entry at Sl. No.556 of the Product Group “Chemicals” stand amended as follow:

DEPB Sl. No.	Description	DEPB rate	Value cap
556	Polyester Staple Fibre	8	Rs.80/- Per kg.

This issues in public interest.

Sd/-

(R.S. GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE and
Ex-Officio Additional Secretary to the Government of India

(Issued from File No. 01/94/180/00001/AM10/PC-4(B))